

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.12.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrarcourt>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8529 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 2002 of 2024	Harpal Singh Chawla (Suspended Director of Spaze Towers Pvt. Ltd.) Vs. Vivek Khanna & Ors.	Jayantk Sood
2.	I.A. No. 8547 of 2024 in Comp. App. (AT) No. ___ of 2024	Globus Investors Welfare Association Vs. ARN Infrastructures India Ltd. & Ors.	Arjun Nanda
3.	I.A. No. 8548 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Avni Jain Vs. Manoj Kulshrestha, IRP for Rajesh Projects (India) Pvt. Ltd.	Abhishek Anand
4.	I.A. No. 8549 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Paritosh Jain Vs. Manoj Kulshrestha, IRP for Rajesh Projects (India) Pvt. Ltd.	Abhishek Anand
5.	I.A. No. 8550 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sangeeta Jain Vs. Manoj Kulshrestha, IRP for Rajesh Projects (India) Pvt. Ltd.	Abhishek Anand
6.	I.A. No. 8551 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sukhbir Singh, Director and Shareholder of Farm2Energy Pvt. Ltd. Vs. Verbio India Pvt. Ltd. & Anr.	Shubham Gupta
7.	I.A. No. 8552 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ganesh Trading Company Vs. Gannon Dunkerley & Company Ltd.	Hemant Saini

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order
-sd/-
Assistant Registrar